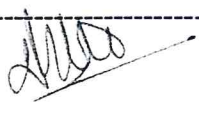
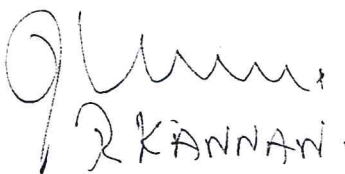


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/79-85/CAA/2018
PETITION NUMBER : CP/146-153/CAA/2018
NAME OF THE TRANSFEROR : ARMENIAN VENTURES LTD & 6 ORS
NAME OF THE TRANSFERRE : SOUTH INDIA TRAVELS PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	K. MANIVANNAN.	Authorized Representative of OL	
2)	R. KANNAN.	Representation for Transferor and Transferee.	

ORDER

PCS on record for Applicant present. Authorized Representative of Official Liquidator present and stated that they have filed Report. The Applicant is hereby directed to pay an amount of Rs.2,00,000/- towards the fees for the Chartered Accountant appointed by the Official Liquidator to scrutinize the records of the Transferor Companies. Heard the submissions. **Order is reserved.**

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)